

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

Unstarred Question No.1049

TO BE ANSWERED ON FRIDAY, THE 22ND JULY, 2016

ASHADHA 31, 1938(SAKA)

TAX REVENUE LOCKED UP IN COURTS

1049. DR. K. KAMRAJ

Will the Minister of FINANCE be pleased to state:

- (a) whether a large amount of direct taxes is locked up in litigation, if so, the details thereof;
- (b) the details of Income Tax cases filed including amount held up as result thereof during each of the last three years and the current year, forum-wise; and
- (c) the amount spent by the Government on these litigations during the same period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

- (a) Yes, Madam. As on 31.03.2016, an amount of Rs 820,741(in Crores) was locked up in appeal before the CIT(A)/ITAT/HC/ SC.
- (b) The details of Income Tax cases filed including amount held up as result thereof during each of the last three years and current year, forum-wise are as per Annexure.
- (c) The amount spent by the Government on these litigations during the same period cannot be computed by this office as cost of litigation before ITAT/HC/SC is unavailable.